## FORMAT OF BIO-DATA FOR ADVOCATE

1)	Name:
2)	Date of Birth:
	Age (as on):
3)	Category Applied for:
4)	Education qualification:
5)	Date of Enrolment, Name of Bar Council:
	(Enclose copy of enrolment certificate)
6)	Period of practice:
,	Details of Experience/practice:
8)	Area of practice:
,	Specialization, if any:
7)	The details of a few important cases the Advocate has dealt with/handled and
	reported Judgment if any.
10) Whether Central Govt. counsel/pleader (indicate period):	
11) Brief list of clients e.g. Government/Organizations/Commissions/PSUs:	
12) Income Tax PAN number:	
13) Experience of Corporate Laws and allied Acts:	
14)	Working experience with Official Liquidator office if any and eligibility as per
	Para IV of the Scheme. :
I de	eclare that I have never been penalized by any bar council in any Disciplinary
	dings. I also undertake to maintain absolute secrecy about the cases of the Official
Liquidator attached to Gujarat High Court, Ahmedabad as required under the Act, Rules	
and Regulations there under.	
Signature of Advocate	
Address (office & residence/chamber)	
Tel. No	
Mobile	
E-mail	